

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.4482
ANSWERED ON 27.03.2025**

UNIVERSAL STANDARD FOR ENERGY STORAGE SYSTEM

4482. SHRI ADITYA YADAV:

**Will the Minister of POWER
be pleased to state:**

- (a) whether the Government is cognizant of the fact that the country requires a universal standard for all types of energy storage systems;**
- (b) if so, the details of the steps taken/being taken by the Government in this regard;**
- (c) whether the Government agrees with the view that it should authorize third-party testing and certification till the time it sets up storage certification agencies; and**
- (d) if so, the details of the initiatives proposed to be taken by the Government in this regard and if not, the reasons therefor?**

A N S W E R

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

(a) & (b) : Different standards currently govern Energy Storage Systems (ESS) concerning connectivity, construction, and safety. The Central Electricity Authority (CEA) has notified technical standards for connectivity. Additionally, CEA has specified construction standards that cover Pumped Storage Plants. The Bureau of Indian Standards (BIS) has published standards covering vocabulary, test methods, safety and environmental aspects.

(c) & (d) : Various government testing agencies, including Central Power Research Institute (CPRI) conduct third-party certification for cells, batteries, and battery packs.

In addition to government agencies, non-government testing agencies are also eligible for testing and issue certificates after NABL (National Accreditation Board for Testing and Calibration Laboratories) accreditation and approval from BIS, if required.
